

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB-589 (ND)/2017

PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22-12-2017**

**NAME OF THE COMPANY: M/s Blueview Properties Pvt. Ltd. Vs. M/s Swift
Infrastructure Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of 1932, 2016

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
For the Petitioner:	Mr. Akshay Ringe, Mr. Anupam Singh, and Mr. Siddharth Joshi, Advocates			
For the Respondent:	None			

ORDER

Tracking report has been filed showing service on the Corporate Debtor on 8th December, 2017.

Be listed before the Regular Bench on 7th January, 2018.

-5-d-1
(Ina Malhotra)
Member (J)